NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1382/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES:

DBM Geotechnics & Constructions Ltd.

V/s

Dighi Port Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

Advocate Mayur Khandepanhor

a/w

Ahhil Sarathy

illo Thodur Law Associats

For Corporated lebtor

Dinyan Madon

Lakaevas Josqu

1/6 Knaitan & co

ORDER for Operational Gedeter

CP No.1382/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 03.01.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)